

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 9(ND)/2013
CA NO.

CORAM:

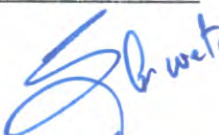


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY: Sh. Lokesh Anand
Vs
M/s. Om-Dot Courier and Cargo Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MS. SHWETA SHARMA,	ADVOCATE	} PETITIONERS	
2.	MR. DIGGAJ PATHAK,	ADVOCATE		
	alongwith Petitioner no.2 in person (SANGEETA ANAND)			
3.	Suman Dowl	Advocate	} Respondent 2-4	
4.	Dhawal Jain	Advocate		
5.	Abhik Mukhopadhyay	Advocate		
6.	K. Datta	, Adv.	} Petitioners	

ORDER

List the matter for arguments on 18th July, 2017.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(R.VARADHARAJAN)
MEMBER(JUDICIAL)

05.05.2017
V.Sethi